

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 185 of 2011 & IA No. 278 of 2011

Dated: 10th January, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Gujarat Urja Vikas Nigam Limited **Appellant (s)**

Versus

**Gujarat Electricity Regulatory Commission
& Anr.** **Respondent (s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swapna Sheshadri

Counsel for the Respondent(s): Mr. Amit Kapur
Ms. Poonam Verma
Ms. Syendha Somani
Mr. Maku Deliwala

ORDER

Learned counsel for the appellant seeks time to file rejoinder. He is permitted to do so by 30th January, 2012.

Fix the matter for hearing on **6th February, 2012.**

(V.J. Talwar)
Technical Member
rkt/ks

(P.S. Datta)
Judicial Member

